

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 630 OF 2000

VASANTH

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS

Respondent(s)

(With office report )

Date: 02/08/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. R.C. Kohli,Adv.

For Respondent(s)

Mr. P. Narasimhan,Adv.

Mr. P.P. Singh ,Adv.

Mr. Sanjay R. Hegde ,Adv

UPON hearing counsel the Court made the following

O R D E R

Not to be called out this week.

(Sheetal Dhingra)

(Vijay D

hawan)

Court Master

Court Master